

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/ 9219 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 12th September, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/2799 dated 09.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 14.09.2024 till the morning of 17.09.2024, with the official vehicle, at own cost.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/ 9220 /A dated , 12-09-24

Copy to:

✓ The Project Manager, Gauhati High Court.

12/09/24
JT. REGISTRAR (VIGILANCE)

[Signature]